

DIVISION BENCH

O-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/911(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st July, 2021, 10:30 A.M

Name of the Company	JAI BALAJI INDUSTRIES PRIVATE LIMITED Vs. BST INFRA TECH LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

COUNSELS APPEARED THROUGH VIDEO CONFERENCE :

Mr. Abhrajit Mitra, Senior Advocate - For the Petitioners
Mrs. Manju Bhuteria, Advocate
Ms. Rajshree Kajaria, Advocate
Ms. Sonia Swaika, Advocate

ORDER

The Ld. Counsel for the Petitioners are present.

List this matter on 8th July, 2021 at 12 Noon.

(Harish Chander Suri)
Member(Technical)

(Rajasekhar VK)
Member(Judicial)

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